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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.29/ 2017	-	For filing objections	241/ 242	Mr. Abhijit Dutta Vs Digglite Marketing Solutions Pvt. Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. Raphuram

Cadambi

Cadambi

C. K. Nandakumar

2. N.K. Dilip M.G. Nanjappa Viver. B.S.

TARVA LEGIAL Bangalosil - Respondents.

P.T.O

Counsel for petitioner is present. Counsel for respondent is present. Again both the counsels reported that the matter is under consideration of compromise between the parties and requested time. Counsel for respondent has not filed objections, but, reported that the matter is under consideration of settlement.

List it finally on 30.11.2017. If no compromise is reached, the respondent will file his objections.

MEMBER (J)

MEMBER (T)